

SEVENTH GOA LEGISLATIVE ASSEMBLY

(Seventh session, 2019)

FIRST REPORT

(2019)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 30th January, 2019)

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA

SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

(SEVENTH SESSION, 2019)

FIRST REPORT (2019) OF THE

BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on Monday 21st January, 2019 at 4.00 p.m in the Speaker's Conference Room, Assembly Complex, Porvorim-Goa to consider the Business to be transacted during the Seventh Session, 2019 of the Seventh Goa Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

1. Dr.Pramod Sawant.....Hon'ble Speaker.....Chairman
2. Shri Michael Lobo.....Dy.Speaker.....Member
3. Shri Manohar Parrikar.....Chief Minister.....Member
4. Shri Chandrakant Kavlekar.....Leader of Opposition..... Member
5. Shri Ramkrishna Dhavalikar..... Minister for P.W.DMember
6. Shri Vijai Sardesai..... Minister for TCP Member
7. Shri Nilesh Cabral..... Minister for Law & Leg Affairs Member
8. Shri Churchill Alemao.....MLA.....Member

GOA LEGISLATURE SECRETARIAT

1. Shri N.B.Subhedar, Secretary
2. Shri H.Noronha, Under Secretary
3. Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Shri Parimal Rai, Chief Secretary
2. Shri Daulat Hawaldar, Secretary, Finance
3. Shri Chokha Ram Garg, Law Secretary
4. Shri Dnyaneshwar Raut Dessai, Joint Secretary

3. The Committee took up for consideration Memorandum No.1 of 2019 placed before it (Annexure-I).

4. The Committee took the following decisions:
- i) Presentation, Discussion and Voting on Supplementary Demands for Grants, (Second Batch) 2018-19 to be taken up on Wenesday,30th January,2019.
 - ii) Presentation of Annual Financial Statement for the Year 2019-2020 would be taken up on Wenesday,30th January, 2019.
 - iii) Presentation, Discussion and Voting on 'Vote on Account' for the Financial Year would be taken up on Thursday,31st January, 2019.
 - iv) The Bills and Financial business to be transacted during the Session at Annexure-I was approved by the Committee.
 - v) The time table showing day to day Business order for the Seventh Session, 2019 as shown at Annexure-II was approved by the Committee.
 - vi) The Committee also agreed to introduce, consider and passing of the Government Bills if any.
 - vii) Committee also decided that the discussion on Congratulatory motions only the mover of the motion, Leader of the House and the Leader of Opposition will speak.

PORVORIM, GOA
21st January, 2019

N.B.SUBHEDAR
SECRETARY

ANNEXURE-I

SEVENTH GOA LEGISLATIVE ASSEMBLY

BUSINESS ADVISORY COMMITTEE (2019)

MEMORANDUM NO.1 OF 2019

Tentative List of Business for the Seventh Session (Seventh Legislative Assembly) 2019

The Government has sent a tentative programmed of list of Government Business for the Seventh Session of the Seventh Legislative Assembly which is as follows:

1. LEGISLATIVE BUISNESS

1. The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2019.
2. The Goa Goods and Services Tax(Amendment) Bill, 2019.
3. The Goa Co-operative Societies (Amendment) Bill, 2019.

2. FINANCIAL BUISNESS

1. Presentation of Supplementary Demands for Grants,(Second Batch) 2018-19.
2. Introduction, consideration and passing of the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants,(Second Batch) 2018-19.
3. Presentation of Annual Financial Statement for the Year 2019-20 and Budget documents for the Year 2019-20.
4. Presentation and Voting on "Vote on Account "alongwith introduction, consideration and passing of the connected Goa Appropriation Bill, 2019.

3. OTHER BUISNESS

The Committee may consider allotment of time for the aforesaid business to be transacted during the Seventh Session, 2019.

ANNEXURE-II

DAY TO DAY BUISNESS ORDER FOR THE SEVENTH SESSION, 2019

Tuesday, 29 January, 2019 (i) Governor's Address to the Seventh Legislative Assembly in its Seventh Session, 2019.

Wednesday, 30 January, 2019 (i) Presentation, Discussion and Voting on Supplementary Demands for Grants, (Second Batch) 2018-19.
(ii) Introduction, consideration and passing of the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants, (Second Batch) 2018-19.
(iii) Introduction, consideration and passing of the Government Bills if any.
(iv) Presentation of Annual Financial Statement for the Year 2019-20(Budget).

Thursday, 31 January, 2019 (i) Introduction, consideration and passing of the Government Bills if any.
(ii) Presentation and Voting on "Vote on Account "alongwith introduction, consideration and passing of the connected Goa Appropriation Bill, 2019.

PORVORIM, GOA
21st January, 2019

N.B.SUBHEDAR
SECRETARY